NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/64/2016

NAME OF THE PETITIONER(S)

: S. Jayaprakash

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

T.v.P. Caivil

REPRESENTATION BY WHOM

PREETHI. S. ARASU

for RAJAGOPAL Sy RAGHUNA THAN Advocates.

J.v.P.Saivili

Coursel for petitioner

ORDER

Ms Preethi S Arasu, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present. No representation on behalf of R3 & R4. Counsel for petitioner is directed to serve private notice on R3 & R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 18.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)